

units make Gujarat a favourable State to train personnel for the security establishments from within the State itself. The youth of Gujarat look up to famed military personality such as Rajendrasinhji Jadeja, who was the first Commander-in-Chief in the Indian Armed Forces, Major General Himmatsinhji, who served as a Major General in the Indian Army and was also India's first Deputy Defence Minister and Air Marshal Janaksinhji Gohil, who served as Air Marshal of the Indian Air Forces. Sainik Schools are very old establishments which have brought out ...

MR. DEPUTY CHAIRMAN: Your allotted time is over. It is no more going on record. माननीय सदस्यगण, इसमें आप सिर्फ 3 मिनट बोल सकते हैं। इसमें auto-cut है, इसलिए आपकी बात आगे रिकॉर्ड पर नहीं जाती है।

The following hon. Members associated themselves with the matter raised by the hon. Member Shri Kesridevsinh Digvijaysinh Jhala: Dr. Sonal Mansingh, (Nominated), Shri Rambhai Harjibhai Mokariya (Gujarat), Shrimati Ramilaben Becharbhai Bara (Gujarat), Dr. Amar Patnaik (Odisha), Shri Aditya Prasad (Jharkhand), Shri Shambhu Sharan Patel (Bihar), Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Shri Sadanand Shet Tanawde (Goa), Shri Babubhai Jesangbhai Desai (Gujarat), Shri Nagendra Ray (West Bengal) and Dr. Sasmit Patra (Odisha).

Demand to expedite the construction of new Railway Line from Bolangir to Nuapada

SHRI NIRANJAN BISHI (Odisha): Mr. Deputy Chairman, Sir, thank you for allowing me to raise an urgent matter of public importance for construction of a new railway line from Bolangir to Nuapada via Dhulusar-Chudapali-Bhainsa-Patnagarh-Gambhari-Khaprakhol-Lakhna. The East Coast Railway Zone had already sanctioned Rupees four crore thirty-five lakhs for final location survey of 100 km long new railway line from Bolangir to Nuapada. Though the final location survey work has already been completed, the East Coast Railway Zone has not started the work. Commercial viability is there. It will connect Chhattisgarh to Odisha and people across the country will be able to visit the world famous religious heritage site, the cultural heritage site and also the biodiversity heritage site of Gandhamardhan hills. Now, there is no railway connection to Harishankar temple and Gandhamardhan hill ranges; so, the devotees, visitors, and nature lovers are unable to visit Harishankar temple. Our State Government is ready to extend all kinds of support for construction of a new railway line from Bolangir to Nuapada. So, I urge the Government of India, through you, to expedite the construction process of the proposed Bolangir to Nuapada railway line.

This initiative holds significant importance for the States of Odisha and Chhattisgarh, catering to the interests of the people, nature enthusiasts, researchers, devotees and preserving the sacredness of this revered holy place of India. So, I request you to direct the Railway Minister to complete the work because the final location survey has been completed and our State Government is willing to provide land and other support for the construction of a new railway line from Bolangir to Nuapada. Thank you.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member Shri Niranjan Bishi: Shri Sujeet Kumar (Odisha), Dr. Sasmit Patra (Odisha), Dr. Amar Patnaik (Odisha) and Shrimati Sulata Deo (Odisha).

Demand for sanctioning of the pending 7 Lakh houses under Pradhan Mantri Awas Yojana (PMAY-Grameen) for Odisha

DR. SASMIT PATRA (Odisha): Mr. Deputy Chairman, Sir, thank you for giving me this opportunity in the Zero Hour. The topic of my Zero Hour is 'Demand for sanctioning of pending seven lakh Pradhan Mantri Awas Yojana Grameen Houses for Odisha'.

Sir, 'housing for all' is one of the key areas of development for the country and 'housing for all', which was initially envisaged to have been completed in the year 2022, has been extended till 2024. In this regard, Pradhan Mantri Awas Yojana and providing houses for the rural poor is extremely crucial so that this vision comes to a completion. Saying that, the State of Odisha required a total of 15 lakh Pradhan Mantri Awas Yojana Grameen Houses, and, over that, about 8 lakh houses have been sanctioned. There are about 7 lakh houses that remain to be sanctioned for the State of Odisha. These 7 lakh houses are primarily for the people in the Western Odisha, Southern Odisha and Coastal Odisha. And, these houses are primarily for our tribal brothers and sisters who are mostly in the undivided KBK region of Western Odisha and Southern Odisha. Therefore, I would like, through you, to urge the Government to kindly take steps to ensure that these seven lakh Pradhan Mantri Awas Yojana houses are undertaken for the State of Odisha.

I would also like to state at this point of time that the hon. Chief Minister of Odisha, Shri Naveen Patnaik, has been writing repeatedly in this regard to the Government of India. The State of Odisha, under the leadership of the hon. Chief Minister, Shri Naveen Patnaik, has also initiated the Mo Ghara Yojana, under which